

SL.No.11

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**(PHYSICAL HEARING)**

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)  
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 23.01.2023 AT 02:30 PM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/1404/2022 in Company Petition IB /320/2021</b>
<b>NAME OF THE COMPANY</b>	<b>Srikanth International Pvt Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Pattabi Enterprises</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Srikanth International Pvt Ltd</b>
<b>UNDER SECTION</b>	<b>9 of IBC</b>

**ORDER**

**IA(IBC)/1404/2022**

Mr. Sathwik seeks to file physical copy of the Vakalath. He submits that he could not upload the same due to some technical issue. Hence, the counsel shall coordinate with the registry and see that Vakalath is filed online. For vakalath and counter, post on 22.02.2023.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**